

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.253 of 2014

In

I.A. No.410 of 2014

Dated: 09th January, 2015

Reliance Gas Transportation Infrastructure Ltd.

....Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board

... Respondent (s)

ORDER

The court has not assembled today. As agreed by the parties, post the matter on **20.02.2015.**

Court Master

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